### COURT-I

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# IA NO. 539 OF 2018 IN Appeal No. 2 of 2018

# Dated: 7<sup>th</sup> May, 2018

# Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: M/s Prism Cement Ltd. Vs. Madhya Pradesh Electricity Regulat	Appellant(s) ory Commission & Ors Respondent(s)
Counsel for the Appellant(s) :	Mr. S. Venkatesh Mr. Sandeep Raj
Counsel for the Respondent(s) :	Mr. Alok Shankar for R-1
	Mr. Paramhans for Mr. Aashish Anand Bernard for R.3 & 6
	Ms. Ranjitha Ramachandran Ms. Anusha Bardhan Mr. Pulkit Agrwal Mr. Vikas Upadhyay for R.4

Mr. Tushar Srivastava

# <u>ORDER</u>

### IA NO. 539 OF 2018

(AppIn. for substitution of appellant)

Issue dasti notice to the respondents returnable on 08.05.2018. Mr. Alok Shankar takes notice on behalf of Respondent No.1; Mr. Paramhans takes notice on behalf of Respondent Nos. 3 & 6 and Ms. Ranjitha Ramachandran takes notice on behalf of Respondent No.4.

List this application along with the main appeal on 08.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

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